

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12766/2020

(Arising out of impugned final judgment and order dated 16-10-2020 in LPA No. 78/2020 passed by the High Court Of Jammu&kashmir At Srinagar)

M/S GALAXY TRANSPORT AGENCIES, CONTRACTORS,
TRADERS, TRANSPORTS AND SUPPLIERS

Petitioner(s)

VERSUS

M/S NEW J.K. ROADWAYS, FLEET OWNERS AND TRANSPORT
CONTRACTORS & ORS.

Respondent(s)

([HEARD BY: HON. ROHINTON FALI NARIMAN, HON. NAVIN SINHA AND HON.
K.M. JOSEPH, JJ.])

Date : 18-12-2020 This petition was called on for pronouncement of Judgment today.

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Adeel Ahmed, AOR
Ms. Kanika Sharma, Adv.

For Respondent(s) Mr. Altaf H. Naik, Sr. Adv.
Mr. Atif Suhrawardy, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Tabrez Ahmad, Adv.

Mr. Satish Pandey, AOR
Ms. Shashi Juneja, Adv.

Hon'ble Mr. Justice Rohinton Fali Nariman pronounced the reportable Judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Navin Sinha and Hon'ble Mr. Justice K. M. Joseph.

Leave granted.

The appeal is disposed of.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER

(Signed reportable Judgment is placed on the file)